

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**IA No. 127 of 2013 in  
DFR No. 2457 of 2012**

**Dated : 12<sup>th</sup> April, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Tata Power Delhi Distribution Ltd. ... Appellant(s)**

**Versus**

**Delhi Electricity Regulatory Commission & Anr. ....Respondent(s)**

**Counsel for the Appellant(s): Mr. K. Datta  
Mr. Satyajit Saran**

**Counsel for the Respondent(s):**

**ORDER**

**(IA No. 127 of 2013 – for condonation of delay)**

**Order is Reserved.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

**mk/av**